

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

62. IA 2920/2022
IN
C.P. (IB)/1045(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: State Bank of India
Vs.
Yash Jewellery Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. M. S. Bhardwaj, Ld. Counsel for the Applicant present in IA-2920/2020.
2. Post this matter on **27.06.2023** for further consideration.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)